

**Holding of early election to Lok Sabha and Legislative Assembly of Gujarat**

2083. SHRI SAMAR GUHA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any instruction has been issued to the Election Commission by Government for making necessary preparation for holding early election of Lok Sabha and election for Gujarat Assembly; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): (a) No, Sir.

(b) Does not arise.

**Withdrawal of agitation by All India Loco Running Staff Association in Ajmer Division (Western Railway)**

2084. SHRI CHANDRIKA PRASAD:  
SHRI DHARAMGAJ SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether at the end of agitation by All India Loco Running Staff Association in December, 1973 there had been agreement for withdrawal of all victimisation, including condonation of break in Service;

(b) if so, the salient features of agreement arrived;

(c) whether break in service of Running staff in the Western Railway still continues; and

(d) if so, the reasons for not condoning break in service of these employees specially over Ajmer Division and the steps Government are considering to condone the break in service of these employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). It was decided that there would be no penal action and that the cases of loco running staff would be looked into and that about arrests, released, withdrawal of warrants and connected cases. *status-quo-ante* would be restored after the agitation was withdrawn except involving violence and sabotage.

(c) and (d). The question regarding break in service suffered by some loco running staff of Western Railway for participation in the illegal strike of December, 1973, is under consideration.

**Supply of defective equipment by an Italian firm for Durgapur Fertilizer Plant**

2085. SHRI R. S. PANDEY:

SHRI PRABODH CHANDRA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether supply of bad equipment by an Italian firm has delayed the commissioning of the Durgapur fertilizer plant for commercial production; and

(b) if so, the remedial action taken?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH):

(a) The failure/break-down of several critical items of equipment, including some of Italian origin, have presented difficulties in the successful operation of the plant and in stabilising production at a satisfactory level.

(b) Besides measures to identify and overcome the various defects, replacements have been obtained for several items of equipment found defective. A comprehensive survey from "end-to-end" has also been made by M/s. Technimont of Italy and appropriate action in the light of this survey is being taken to ensure reliability of plant operation at a satisfactory level.